

OFFICE OF THE DISTRICT & SESSIONS JUDGE, HAMIRPUR (H.P.)

No.: DSJ(HMR)EC/6-98/2016/-
Dated: Hamirpur the 12th July, 2017

Charge Assumption Report

In anticipation of sanction of 48 days ex-post facto Earned Leave with effect from 01.05.2017 to 17.06.2017 with prefix Sunday falling on 30.04.2017 and suffix Sunday falling on 18.06.2017 and Special Casual leave with effect from 19.06.2017 to 11.07.2017, by the Hon'ble High Court of Himachal Pradesh, Shimla, I, Bhupesh Sharma, District & Sessions Judge, do hereby assume the charge of the Office/Court of District and Sessions Judge, Hamirpur, H.P., today the 12th day of July, 2017, in the forenoon.

Sd/-
(Bhupesh Sharma)
District and Sessions Judge,
Hamirpur (H.P)

Endst No.: DSJ(HMR)EC/6-98/2016/-3556 Dated: 12.07.2017
Copy for information forwarded to:-

1. The Registrar General, High Court of H.P., Shimla.
2. The Registrar (Vigilance), High Court of H.P., Shimla.
3. The Registrar (Judicial), High Court of H.P., Shimla.
4. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
5. The Member Secretary, H.P. State Legal Services Authority, Shimla.
6. The Director, H.P. Judicial Academy, Shimla.
7. All the District and Sessions Judges in H.P.
8. All the Judicial Officers in this Civil and Sessions Division.
9. The Accountant General (Audit), H.P., Shimla.
10. The Accountant General (A&E), H.P., Shimla.
11. The Deputy Commissioner, Hamirpur (H.P.)
12. The Superintendent of Police, Hamirpur, H.P.
13. The Public Prosecutor, Hamirpur, H.P.
14. The President District Bar Association, Hamirpur, Sub- Divisional Bar Associations at Barsar and Nadaun, District Hamirpur, HP.
15. The District Treasury Officer, Hamirpur, H.P.
16. The Branch Manager, State Bank of Patiala, Hamirpur, H.P.
17. The System Officer of this Division with the direction to upload the same on the District Courts website.
18. Guard file.


District and Sessions Judge,
Hamirpur (H.P.)

